

ITEM NO.4

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 241/2022

LAWINDER KUMAR

Petitioner(s)

VERSUS

STATE (N.C.T.) OF DELHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.87431/2022-EX-PARTE AD-INTERIM RELIEF and IA No.91691/2022-EXEMPTION FROM FILING O.T. and IA No.87432/2022-EXEMPTION FROM FILING O.T. and IA No.91690/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 96786/2022 - EXEMPTION FROM FILING O.T., IA No. 96785/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-09-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Vikram Chaudhri, Sr. Adv.
Mr. Sangram S. Saron, Adv.
Mr. Akshai Malik, Adv.
Mr. Vishal Chopra, Adv.
Mr. Rishi Sehgal, Adv.
Ms. Prabhneer Swani, Adv.
Ms. Arveen Sekhon, Adv.
Mr. Nikhil Jain, AOR

For Respondent(s) Mr. Vinod Ghai, Sr. Adv.(AG)
Mr. Ajay Pal, AOR
Ms. Kanika Ahuja, Adv.
Ms. Kirti Ahuja, Adv.
Ms. Mahima Dogra, Adv.

Mr. R.K. Rathore, Adv.
Ms. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag along with WP (Cr1.) No. 25 of 2021 & SLP(Cr1.) Nos. 648-649/2021.

(MONIKA DEY)
COURT MASTER (NSH)

(ASHWANI THAKUR)
ASTT. REGISTRAR-cum-PS